

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.243/94

Dated this the 13th day of June, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V.Narayana Pai,
Chargeman A,
Diesel Loco Shed,
Ernakulam.

.. Applicant

(By Advocate Mr.P.Ramakrishnan)

vs.

1. The General Manager, Southern Railway, Madras.
2. The Chief Personnel Officer, Head Quarters Office, Personnel Branch, Southern Railway, Madras.
3. The Divisional Personnel Officer, Southern Railway, Trivandrum.
4. Divisional Mechanical Engineer(Diesel), Southern Railway, Ernakulam. .. Respondents

(Mrs.Sumathi Dandapani, Advocate for Respondents)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant challenges Annexure.A1 order of transfer on promotion.

He submits that his personal circumstances are such that he may be allowed to continue at his present station Ernakulam.

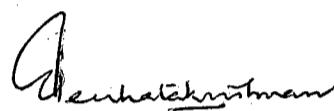
2. Respondents state that there is no vacancy at Ernakulam in which applicant could be accommodated. All the same when a vacancy arises, his case will be considered as sympathetically as possible. We say so because Railways themselves have recognised the hardship in such cases. Annexure A4 indicates that welfare of mentally retarded children should be protected as far as possible, when ordering transfers. Annexure.A2 shows that the 16 year old daughter of applicant is a mentally retarded child. Administration should also take care of the welfare of employees. While the prime concern is efficiency and

exigencies of administration, welfare of employees also is a matter which should receive attention.

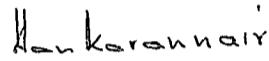
3. We are happy that the Railways have acknowledged this and issued Annexure A4 order. We are confident that the case of applicant will be considered as sympathetically as possible when a suitable vacancy arises. He may make a representation to second respondent.

4. With the aforesaid directions, application is disposed of. No costs.

Dated the 13th June, 1994.



P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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